## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH** KOLKATA

Appeal No.525/KB/2017

(V.P.Singh)

Member (J)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company		pany	Basant Kumar Berlia-Versus-Registrar of Companies, W B				
Under Section			252 (3)				
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)					Appearing on behalf o	f Signature with date
1.	MAMTA KZRAN	BIN	VANI,	Pr. Cs Pr. Cs	3	Petitioners	} Kiran Shae
	7,-11						08/01/2018

## ORDER

Ld. Counsel for the appellant is present.

Heard. Reserved for order.

(Jinan K.R.)

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Member (J)